

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-389-2020
(STM-1522-2020)

Sayed Hassan ... Petitioner
Versus
The Registrar of Co-operative Societies & Anr. ... Respondents

Mr. J.A. Lobo, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia,
Additional Government Advocate for the respondent Nos.1 and 2.

Coram:- DIPANKAR DATTA,CJ &
M. S. SONAK, J

Date:- 18th December, 2020

P.C.:

Leave is granted to the learned Counsel for the petitioner to
amend the Writ Petition.

2. Place the matter on board in the first week of January,2021.

M. S. SONAK, J

CHIEF JUSTICE